

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Dy.No.1752/99 — OA 42/2000

Friday the 7th Day of January, 2000

Coram : Hon'ble Shri B.N. Bahadur, Member (A)
Hon'ble Shri S.L. Jain, Member (J).

T. Karuppiah,
Working as ATM Planning,
Western Railway,
Head Quarters Officer,
Churchgate, Mumbai - 400 020.

.. Applicant.

Applicant by Shri G.S. Walia, Advocate.

Vs.

1. Union of India, through
the Secretary,
Railway Board, Rail Bhavan,
New Delhi.
2. General Manager,
Western Railway,
Head Quarters Office,
Churchgate, Mumbai-400020.

.. Respondents.

ORDER (Oral)

[Per Shri B.N. Bahadur, Member (A)]

Shri G.S. Walia, Learned Counsel for the applicant appears before us prays for withdrawal of this original application, with liberty to file a fresh application. The prayer is allowed and the application is disposed of as withdrawn. Liberty is granted to file a fresh O.A. subject to the point of limitation. No costs.

S.L. Jain

(S.L. Jain)

Member (J)

B.N. Bahadur

(B.N. Bahadur) 07.01.2000

Member (A).

H.